in the area on 21.11.1992. The Delhi Police has reported that no member of the family of the deceased made any report to the police about the receiving any threatening call.

(c) and (d) Laxmi Nagar (Paschim) Sudhar Samith has requested for setting up of a police booth at Jagat Ram Park, M-Block. No request has been made for setting up of any thana. Steps taken to control crime icnlude increase patrolling; checking up the anticidents of the suspected persons; creating awareness amongst the public about the basic safety measures; increased surveillance, etc.

Another pension to Freedom Fighters

3120. SHRI RAM DEO BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether freedom fighters can get another pension given by Government in addition to freedom fighters pension;
- (b) if so, what is the number of such pensioners in Bihar, district-wise;
- (c) whether the freedom fighters can get two Government pensions in addition freedom fighters pension simultaneously; and
 - (d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to Under the Swatantrata Samman Pension Scheme, there is no bar on a freedom fighter who is receiving pension from the Central revenues, to get pension from any other source(s). No record is being kept in respect of pensioners who are getting pension from

other source(s) in addition to the freedom fighter pension sanctioned by the Central Government.

Infiltration of trained Pakistani intruders

3121. SHRI VITHALRAO MADHAVRAO JADHAV: Will the Minister of HOME AFFAIRS be pleased

- (a) whether Government have taken effective measures along the border with Pakistan to check the infiltration of trained Pakistani intruders into Indian side;
- (b) if so, what are the details thereof;
- (c) the total number of intruders killed in encounters of Indo-Pak border during the past one year and how does it compare with the corresponding earlier period?

THE MINISTER OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b) Government have taken all necessary steps to check the infiltration of trained Pakistani intruders, including the strengthening of deployment of para-Military forces, their intensified patrolling and issue of sophisticated border surveillance equipment and also erection of fencing in certain identified sensitive areas.

(c) During 1991 15434 intruders were apprehended and 248 intruders killed whereas during first half of 1992 7097 intruders were apprehended and 40 intruders killed by the Security Forces.